

## PROFORMA FOR DECLARATION OF ASSETS

(AS On 31-03-2012)

Name of officer (In Full):

ASHWANI KUMAR CHATURVEDI

Date of Birth

: 30-06-1976

Present post held

: CIVIL JUDGE CLASS-1, KASDOL, DIST. - RAIPUR (C.G)

	Immov	vable Property		
Name of District. Sub - Division, Taluka and Village in which property is situated	Name and details of Property		If not own name, state in whose name held and his/her relationship to the Govt. Servant	of persons from whom
	Housing and other Buildings	Land		acquired
- Village nawagon th - Nawagarh - I'. I D	2	3	4	5
1- Village nawagon, th,- Nawagarh, dist Bemetara c.g - Village nawagon, th,- Nawagarh, dist Bemetara c.g		1- Agriculture land 13.00 acre (Approx Rs. 45.00 lacs)	1- Smt. Pramila chaturvedi mother	1- Inheritance from father
		2- Agriculture land 7.00 acre (Approx Rs. 25.00 lacs)	2-Shri chandrabhuwan chaturvedi father	2-Inheritance from father
Village nawagon, th,- Nawagarh, dist Bemetara c.g	house building (Approx Rs. 13.00 lacs)		3- Shri chandrabhuwan chaturvedi father	3-Inheritance from father
me of Articles 1- CAR- Wagon - R C-G-06- E- 0879 (Ap	Movable Property ( Va	alued Above 25,000/- of Rs.)		

Jewellary (Lump Sum)

Jewellary (Worth Rs.) Approx- 1.40 lac, (Approx gold 35 gms, silver Approx 500 gms)

Name of Issuing (	Share	s/ Debentures		
Name of Issuing Company  1			Nos. of Shares	
	Life Insurance	ce policy and Others		
Name of Issuing Company  1			Amount 2	
1- SBI- HORIZON- II PESION PLAN 2- SBI- UNIT PLUS CHILD			20,000 /- YEARLY PREMIUM 12,000 /- YEARLY PREMIUM	
	Bank Deposites/ S	ecurities and Investments		
	Name of I		City	Amount
) FiXed Deposites				3
avings Bank A/CS				
) PPF	SBI		KASDOL	11,62,056=00
) GPF				
) NSS				
) Others				

In case where it is not possible to assess the value accuately the approximate value in relation to present codition may be indicated Note: The expected declaration of assets is subject to provisions of C.G. Civil Services Conduct) Rules 1965.

व्यञ्खासम्बद्धान्य विश्वति । कसंडोल, जिला-रायपुर (छ.ग.)